## GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

## LOK SABHA STARRED QUESTION No. 148 FOR ANSWER ON 27<sup>TH</sup> JULY, 2022

#### COMPETITIVENESS IN TELECOM MARKET

#### \*148. SHRI MOHAMMED FAIZAL P.P.:

- (a) whether dominance of a private company in the telecom market has negative impact on the competitiveness of the telecom industry and on the profitability of PSUs like BSNL and if so, the details thereof; and
- (b) whether any steps are being taken by the Government to prevent the monopoly of such private company so as to ensure level playing field for PSUs, if so, the details thereof and if not, the reasons therefor?

#### ANSWER

## MINISTER OF RAILWAYS, COMMUNICATIONS & ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI ASHWINI VAISHNAW)

(a) to (b) A statement is laid on the Table of the House.

# STATEMENT TO BE LAID ON THE TABLE OF LOK SABHA IN RESPECT OF PARTS (a) TO (b) OF LOK SABHA STARRED QUESTION NO. 148 FOR 27<sup>TH</sup> JULY, 2022 REGARDING "COMPETITIVENESS IN TELECOM MARKET"

(a) & (b) Under the scheme of the Competition Act 2002, dominance per se has not been proscribed, but only the abuse of dominance has been prohibited. The Competition Commission of India (CCI) is the statutory body that enforces the Competition Act 2002. As on December 31<sup>st</sup> 2021, three private Telecom Service Providers (viz. Reliance Jio Infocomm Limited, Bharti Airtel Limited and Vodafone Idea Limited) along with two PSUs (viz. BSNL & MTNL) have approximately 99.8% market share in terms of subscribers. Market share of the largest Telecom Service Provider is 35.7%. As per BSNL, the dominance of a private company has not affected it very significantly.

The Government has issued the National Digital Communications Policy (NDCP) - 2018. The policy promotes fair competition across the telecommunication sector.

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